

Online database of fingerprints of criminals

*41. SHRI KIRANMAY NANDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government and the National Crime Records Bureau have decided to develop a comprehensive online database of fingerprints of criminals of all States which will be helpful in investigating inter-State crimes in the country;

(b) if so, the details thereof; and

(c) the time by which the process is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Yes, Sir. A National database of ten-digit finger print records of specified categories of criminals is being maintained. Currently, it has over 10 lakh such records. Collection of fingerprints records of criminals and upgradation is an on-going and continuous process.

**Theft reported in multi-utility tunnel in
Connaught Place, New Delhi**

*42. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of cases of thefts reported in the 1.2 km. long multi-utility tunnel of NDMC in Connaught Place, New Delhi during last five years;

(b) whether Government is aware that poor security of this tunnel is a security threat for common people; and

(c) the concrete steps taken by Government in this regard and to ensure that all the vulnerable areas of the tunnel are sanitized on regular basis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The Delhi Police has informed that 04 cases of theft have been reported from the multi-utility tunnel of NDMC in Connaught Place, New Delhi during the last five years.

Delhi Police have deployed 01 Sub-Inspector, 01 Head Constable, 03 Constables, 01 Quick Reaction Team and 01 PCR Van in the area where this tunnel falls.